

SHRI SHIVAJIRAO S. DESHMUKH: I am asking about the Food Corporation officials. That comes under the Food Ministry and not under the Railway Ministry.

SHRI ANNASAHIB SHINDE: As far as this question is concerned, as I have explained already, several times, foodgrains were removed in wagons covered with tarpaulins.

SHRI RANGA: What is the use of my friend baulking the point which my hon. friend over there raised, when he pointed out that unless the railway officials are also bribed suitably, the Food Corporation of India would not be able to get those covered wagons? Now, in view of the fact that even when Mr S. K. Patil was the Railway Minister, instances similar to what have been mentioned today were brought to his attention and he had to say that he could not get covered wagons and therefore foodgrains were transported from Guntakal into Rayalaseema and they were damaged. The same thing is happening today. What steps do the Government propose to take now, or would they care to take suitable steps to help these movements of grains in order to prevent a repetition of this scandal? In view of the fact that every year there is a May, there is a June, there is a July and there is a monsoon, planning has got to be done, but no plan has been made at all. Even in spite of the protest made by a district magistrate, coal wagons were utilised in order to transport foodgrains with the result that thousands of rice bags came to be damaged.

MR. SPEAKER: Mr. Himatsingka.

SHRI RANGA: What is the answer, Sir?

MR. SPEAKER: Did you send the foodgrains to Allahabad in coal wagons?

SHRI ANNASAHIB SHINDE: No.

SHRI RANGA: I want an assurance for the future at least, that they would take sufficient steps in order to see that they would not be as complacent as they have been.

MR. SPEAKER: That is about the next year.

SHRI ANNASAHIB SHINDE: It is a suggestion for action.

SHRI RANGA: What did he say?

MR. SPEAKER: A suggestion for action.

SHRI RANGA: Unfortunately they are all tongue-tied.

WRITTEN ANSWERS TO QUESTIONS

OIL REFINERY PLANT IN NORTH WEST REGION

*421. **SHRI S. A. AGADI:**
SHRI C. CHITTYBABU:
DR. RANEN SEN:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that there is a proposal to have an Oil Refinery Plant in the North-west region of the country;

(b) if so, which site has been selected for the purpose;

(c) the capacity and other particulars about the plant; and

(d) whether it will be established with foreign collaboration and if so, the name of the country concerned?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) There is no proposal at present to erect a refinery in the North-West region; but the question of increasing our refining capacity generally to keep pace with our likely demands in future, is being examined in preliminary way.

(b) to (d). It is premature to deal with these matters at present.

LOSS OF FOREIGN EXCHANGE DUE TO UNDER-INVOICING AND OVER-INVOICING

*427. **SHRI BHOGENDRA JHA:** Will the Minister of FINANCE be pleased to state:

(a) whether Government have made any estimate of the loss of foreign exchange due to under-invoicing and over-invoicing during the last ten years; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) No Sir, as there is no reliable basis on which to make such an estimate.

(b) Does not arise.

PLAN EXPENDITURE FOR ORISSA FOR 1968-69

*428. SHRI CHINTAMANI PANIGRAHI: Will the Minister of FINANCE be pleased to State:

(a) whether the plan allocation for Orissa for 1968-69 has been finalised;

(b) if so, what is the plan allocation; and

(c) the share of the State Government share of the Central Government, separately?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) Yes, Sir.

(b) and (c). The approved Plan Outlay for the Annual Plan of Orissa in the current financial year is Rs. 31.60 crores, for which Central assistance of Rs. 24.70 crores has been allocated. The balance of Rs. 6.90 crores is to be met by the State Government from their own resources.

IRREGULARITIES AND NEPOTISM IN THE ALL INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI

*430. SHRI MADHU LIMAYE: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government have received any memorandum from a member of Parliament about the irregularities and nepotism at the All India Institute of Medical Sciences, New Delhi;

(b) if so, the main allegation made in the memorandum;

(c) whether any inquiry has been ordered;

(d) the results of this inquiry and the action taken thereon; and

(e) if the reply to part (c) above be in the negative, the reasons therefor?

THE MINISTER OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI SATYA NARAYAN SINHA): (a) Yes, Sir.

(b) The allegations *inter-alia* include:

(i) That qualification requirements in the advertisement of posts are manipulated in order to suit favourite individuals.

(ii) That posts are created and filled keeping in view the persons selected in an earlier selection.

(iii) That posts are down-graded to enable the appointment of favourite individuals.

(iv) That Technical Advisers are invited to the Selection Committees to favour the appointment of particular individuals

(v) That *ad-hoc* appointments are made to pave the way for regular selection of favourite individuals.

(vi) That appointments are made without advertising the posts.

(vii) That re-employment is granted to favourite individuals.

(viii) That the suitability of the best person has been lost sight of in making appointment to the post of Vice-Dean.

(ix) That regionalism also plays a part in such appointments.

(x) That Heads of Departments are not being appointed with a view to concentrating all powers in the hands of the Director.

(xi) That the appointments of the Medical Superintendent and Deputy Medical Superintendent have not been fair.

(xii) That the allotment of private wards to patients is being made without observing any propriety.

(xiii) That purchase of stores in some cases has been irregular.

(xiv) That the recurring expenditure of the Institute has been heavy on account of unnecessary proliferation of posts.